

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
SCO 147-148 SECTOR 17-C CHANDIGARH
SINGLE MEMBER BENCH
CAUSELIST

Court No. : 2

Date : 19/01/2018
Day : Friday
Time : 10:30A.M

CORAM:

Hon'ble Dr. Devender Singh, Member Technical

<u>S.No.</u>	<u>APPEAL NO.</u> <u>REGULAR</u> <u>MATTERS</u>	<u>APPELLANT</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
1	E/600/2009	C.C.E LUDHIANA	DINESH KUMAR SUDHIR KUMAR	DR/IP	
2	ST/1157/2010	HITACHI METGLAS (INDIA) PVT. LTD.	C.C.E DELHI-III	Anil Sood, CAS Associates/DR	
3	C/52079/2014	Oster Knitt Pvt Ltd	C.C. Amritsar	Saurabh Kapoor, Advocate/DR	
4	C/51846/2015	Aggarwal Steel Centre	C.C. LUDHIANA	Saurabh Kapoor, Advocate/DR	
5	E/60160/2016	Ms Punjab General Industries	C.C.E Delhi-iv	N. L. Jangir /DR	
6	E/60161/2016	Punjab General Industries	C.C.E Delhi-iv	N. L. Jangir /DR	
7	E/60162/2016	Punjab General Industries	C.C.E Faridabad I	N. L. Jangir /DR	
8	E/60823/2017	Ms Marathon Electric India Pvt	C.C.E Faridabad I	Bipin Garg/DR	
9	E/60824/2017	Shri Om Prakash Sharma	C.C.E Faridabad I	Bipin Garg/DR	

Prepared By

Checked By


11.1.18
MUKESH GUPTA
Assistant Registrar
CESTAT Chandigarh